CENTRAL ADMINISTRATIVE TRIBUNAL

LUCKNOW BENCH, LUCKNOW

CCP No. 15/2009 in Original Application No. 249/2006

This, the 1st day of September, 2011

HON'BLE JUSTICE ALOK KUMAR SINGH, MEMBER (J) HON'BLE SHRI S.P. SINGH, MEMBER (A)

Yugal Kishore Mall, aged about 56 years son of Sri Ram Prasad Mall, r/o C/o Shanti Devi House No. 555-J/21 A, Mehdi Khera, Near RDSO Colony, Manaknagar, Lucknow.

Applicant.

By Advocate: Sri A.Moin

Versus

- 1. Sri Rang Lal Jamuda, Commissioner , Kendriya Vidyalaya Sangathan, 18, Institutional Area, Shahidjit Singh Marg, New Delhi-16
- 2. Sri S.S. Sehrawat, Dy. Commissioner (Administrative), Kendriya Vidyalaya Sangathan, 18, Institutional Area, Shahidjit Singh Marg, New Delhi-16
- 3. Sri P.R.L.Gupta, Assistant Commissioner, Kendriya Vidyalaya Sangathan, Lucknow Region, Sector J, Aliganj, Lucknow.
- 4. Avinash Dixit, Commissioner, Kendriya Vidyalaya Sangathan, Kendriya Vidyalaya Sangathan, 18, Institutional Area, Shahidjit Singh Marg, New Delhi-16
- 5. Ranbit Singh, Assistant Commissioner, Kendriya Vidyalaya Sangathan, Lucknow Region Sector J, Aliganj, Lucknow.

Respondents.

By Advocate: Sri Surendran P.

ORDER (Dictated in Open Court)

By Hon'ble Shri Justice Alok Kumar Singh, Member (J)

M.P. No. 1810/2011:- Heard and perused the record. It has been averred in the enclosed affidavit along with this compliance report that the substantial compliance has been made.

2. Sri A.Moin, learned counsel for applicant fairly concedes it.

In view of the above, CCP is disposed of in full and final satisfaction. Notices stand discharged.

(S.P. Singh)
Member (A)

(Justice Alok Kumar Singh) 1.9. //
Member (J)

HLS/-